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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/15	TP 78/16	Hearing	397 /398	Asianet Network Pvt. Ltd. & 3 Ors. Vs. Kannada Prabha Publi- cations Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SIDDHARTH DESAI 8105333581	PETITIONER	<i>Siddharth</i>

Listed today on the memo filed by the counsel for petitioner. Counsel for respondent is present. Today an application is filed on behalf of petitioner. Registry is directed to check and put up. List it on 12.06.2017. Respondent counsel is directed to file objections if any by that date and serve a copy on the counsel for petitioner. The matter will be taken up for hearing finally on that day and no further adjournment will be given.

The matter will be decided on that day.


MEMBER (J)


MEMBER (T)